

(a) the reasons for loss during the years 1965-66 and 1967-68;

(b) whether the loss is after taking into account the income of Rs. 1500 sale of fruits, Rs. 37,001 sale of wood, trees etc. and Rs. 28177/96 from interests during the years 1965-66 and Rs. 2,000 sale of fruits and Rs. 61,710.81 from interests during the year 1967-68; and

(c) the total amount credited to the development fund account so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :

(a) According to the Registrar, Co-operative Societies, Delhi, the reasons for loss during 1965-66 and 1967-68 are payment of salaries, legal expenses, interest and contribution to the National Defence Fund, in excess of the income.

(b) The amount realised by sale of wood and trees during 1965-66 and by sale of fruits during 1967-68 has been capitalised and credited to the development fund account and not accounted for in the profit and loss account.

(c) An amount of Rs. 1,19,166.06 is reported to have been credited to this account till the 30th June, 1968.

Fire Incidents in Central Secretariat (South Block)

5183. SHRI S. M. BANREJEE :
SHRI JYOTIRMOY BASU :
SHRI B. K. MODAK :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) number of times fire broke out in the Central Secretariat (South Block) New Delhi during the past 3 months;

(b) the causes of such out-break of fire; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Once on the 17th January, 1970 in a room

in the basement of the courtyard of the South Block used by the Central Public Works Department as their store.

(b) The exact cause of the fire could not be ascertained. It might have occurred due to the throwing of smouldering cigarette/bidi or match stick by somebody.

(c) Instructions have been issued to all the Ministries/Departments to enjoin upon the staff, etc., not to throw smouldering cigarette/bidi or match stick and also to exercise necessary vigilance to prevent fire accidents.

उत्तर प्रदेश के बिक्री-कर प्राधिकारियों द्वारा मेसर्स राधाकृष्ण विमल कुमार के कार्यालयों पर छापा

5184. श्री शारदानन्द : क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अभी हाल ही में उत्तर प्रदेश के बिक्री-कर विभाग के अधिकारियों ने इण्डियन आयल कम्पनी के मिट्टी के तेल तथा पेट्रोल एजेंट मै० राधाकृष्ण विमल कुमार के एक कार्यालय पर छापा मारा था और अनेक संदेहास्पद कागजातों को पकड़ा था ; यदि हां, तो उनसे क्या जानकारी प्राप्त हुई ; और

(ख) क्या सरकार उक्त सूचना के आधार पर, उपर्युक्त फर्म तथा इण्डियन आयल कम्पनी द्वारा अपनाये गये भ्रष्ट तरीकों के बारे में केन्द्रीय जांच ब्यूरो द्वारा जांच कराने के आदेश जारी करेगी ?

पेट्रोलियम तथा रसायन और खान तथा धातु मन्त्रालय में राज्य मन्त्री (श्री दा० रा० चव्हाण) :

(क) और (ख). राज्य बिक्री कर विभाग की विशेष जांच शाखा ने 24 जनवरी, 1970 को मेसर्स राधाकृष्ण विमल कुमार के स्थान पर छापा मारा । राज्य सरकार पकड़े गये कागजातों की छानबीन कर रही है और जांच को शीघ्र पूरा करने के कदम उठा रही है । जांच पूरी हो जाने के पश्चात तथा किन्हीं अनियमितताओं का पता लगने पर ही कोई कार्यवाही करने के प्रश्न पर विचार किया जायेगा ।